

development of traditional medicines for preventive and palliative cancer care, a move aimed at bringing in more global acceptability and credibility for AYUSH medicines and if so, the details thereof; and

(b) whether the collaboration between the two countries is expected to open a huge market for AYUSH practitioners globally, if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): (a) and (b) Yes. As a result of concerted efforts, an Indo-US workshop on Traditional Medicine with special focus on cancer was organized in New Delhi on 3-4 March, 2016. A US team comprising of experts from National Cancer Institute (NCI) took part in the two day exhaustive deliberations that have resulted into significant leads. The collaboration with USA will definitely bestow more global acceptability and credibility both on AYUSH systems of medicine and AYUSH practitioners.

Performing of abortions by AYUSH practioners

974. PROF. M.V. RAJEEV GOWDA: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

(a) whether the Ministry is aware that the Ministry of Health and Family Welfare floated an amendment to the Medical Termination of Pregnancy Act that would allow non-allopathic medical practitioners to perform abortions too;

(b) whether the Ministry has carried out a study to gauge if AYUSH doctors around the country are equipped to conduct abortions, if so, the details thereof; and

(c) whether the Ministry has any plan to train AYUSH practitioners to carry out medical procedures like abortions, if so, details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): (a) Yes, the Ministry of AYUSH is aware that the Ministry of Health and Family Welfare has proposed an amendment to the MTP Act 1971 that would allow non-allopathic medical practitioners to perform abortions. One of the proposed amendment in the Draft Bill aims to improve availability of safe abortion services while addressing constraint of doctors available in rural areas. It is to allow AYUSH practitioners and paramedical staff (excluding Yoga and Naturopathy) posted at Government facilitates.

(b) No specific study has been carried out by the Ministry of AYUSH. However, the

Ministry of Health and Family Welfare has formulated a Draft Bill on Amendments to the MTP Act, 1971 after taking into account various factors and extensive consultation with the concerned stakeholders.

(c) The requisite training and certification would be specified in the rules by the Ministry of Health and Family Welfare once the proposed amendments are considered and approved by the Parliament.

AYUSH-82 anti diabetic drug

975. SHRIMATI RENUKA CHOWDHURY: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

(a) whether the Central Council of Research of Ayurveda Sciences has developed an anti-diabetic drug, AYUSH- 82;

(b) if so, the details and salient features of the drug; and

(c) the steps taken by Government for early commercialisation of AYUSH-82 for prevention and management of diabetes in the country?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): (a) and (b) Yes. For the management of diabetes mellitus, the Central Council for Research in Ayurvedic Sciences (CCRAS) has developed a formulation namely, AYUSH-82 from 5 Ayurvedic medicinal plants. The trials of the drug has shown significant reduction in blood sugar level along with clinical improvement. No toxic effects were noted during the trial.

(c) Council has initiated action to commercialize AYUSH-82. Till now M/s. Dabur India Ltd., New Delhi; M/s. Kudos Laboratory India Ltd., New Delhi; and M/s LA Granade Herbs & Pharma Ltd., New Delhi have been granted licenses for manufacturing AYUSH-82.

Allocation of funds for expansion of international and domestic airports

976. DR. V. MAITREYAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Union Government has allocated funds for the expansion projects of various international and domestic airports and for the development of infrastructure of these airports;